

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

CA 10/2017

In

CP 70/2016

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES: VIVEK V. MAKAR.

V/s

ORIENTAL RUBBER INDUSTRIES LTD

Section 397-398 OF THE COMPANIES ACT, 1956

ORDER

Mr. Vyoma Joshi, Ld. Counsel for Respondent No. 1 to 4 & 6 to 9 present.

At request, list this matter on 04.12.2023.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/